

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2528
ANSWERED ON:16.08.2011
MERGER OF IHF WITH HI
Singh Shri Ravneet

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there is any proposal of merging of the Indian Hockey Federation (IHF) and Hockey India (HI);
- (b) If so, the salient features of the proposal;
- (c) whether the terms and conditions for the said merger are heavily tilted in favour of Hockey India;
- (d) if so, the details thereof; and
- (e) the extent to which the said merger would benefit the Sport Hockey in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) & (b): The Government has facilitated dialogue between the Indian Hockey Federation (IHF) and Hockey India (HI), which led to consensus between the two bodies to put in place an administrative arrangement wherein the Executive Bodies of both IHF and HI jointly work in the selection of national team, preparation of the national team) participation in international tournaments and holding of annual national championships.
- (c): No, Madam. It is an equitable dispensation, which would treat both bodies on equal footing.
- (d) Does not arise.
- (e) It is expected that the proposed arrangement, if made optional, could remove the current uncertainties and help benefiting development of the sport.